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**(ii) National Oilseeds and Vegetable Oils Development (NOVOD) Board**

**Title:** Motion for election of two members to the National Oilseeds and Vegetable Oils Development Board. (Motion adopted).

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI AKHILESH SINGH): Sir, I, on behalf of Shri Sharad Pawar, beg to move:

"That in pursuance of section 4(4)(e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board for a term of three years, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of section 4(4)(e) of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board for a term of three years, subject to other provisions of the said Act."

*The motion was adopted.*